

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 29.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/855/2024, IA (IBC)/846/2024 in Company Petition(IB) 398/7/HDB/2022
NAME OF THE COMPANY	Indore Dewas Tollways Ltd
NAME OF THE PETITIONER(S)	Union Bank of India, S A M Branch
NAME OF THE RESPONDENT(S)	Indore Dewas Tollways Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/855/2024

Present: Ld. Counsel Mr. CH. Srinivasulu for the Applicant/RP.

This is an application filed by the Liquidator to take on record the 2nd Progress Report. The 2nd progress report is taken on record. Accordingly, this application is allowed and disposed of.

IA (IBC)/846/2024

Present: Ld. Counsel Mr. CH. Srinivasulu for the Applicant/RP.

This application has been moved for extension of CIRP period by 90 days w.e.f., 29.04.2024. Keeping in view the submissions made in the application, the CIRP period is extended by 90 days. Accordingly, this application is allowed and disposed of.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)